

Central Administrative Tribunal
Principal Bench: New Delhi

OA 1712/96

New Delhi this the 21st day of May 1997.

Hon'ble Mr N. Sahu, Member (A)

Dr J. Mohanta
S/o Late Shri Dubraj Mohanta
R/o C-280 Avantika Sector I
Rohini, Delhi - 110 085.

...Applicant.

(By advocate: Shri D.C.Vohra)

Versus

Union of India through

1. The Secretary
Ministry of Home Affairs
Central Sectt.
New Delhi - 110 011.

2. The Director
National Instt. of Criminology
Sector 3 Institutional Area
Rohini
Delhi - 110 085.

...Respondents.

(By advocate: Shri S.M. Arif Khan)

O R D E R (oral)

Hon'ble Mr N. Sahu, Member (A)

Shri D.C. Vohra, learned counsel for the applicant wants to withdraw the application. Shri S.M.Arif Khan, learned counsel for the respondents has no objection. Prayer is allowed. OA is dismissed as withdrawn.

Narayan Sahu
(N. Sahu) 21/5/97
Member (A)

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